

Cultivation of Groundnuts in Delhi

**69. Shri Yashpal Singh:
Shri Bagri:
Dr. Ram Manohar Lohia:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that scientists working in the Indian Agricultural Research Institute have demonstrated that after some treatment, Delhi's soil can grow groundnuts; and

(b) if so, the reaction of Government thereto?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) The Indian Agricultural research Institute at Delhi have not carried out any researches in this direction.

(b) Does not arise.

Monopolies Enquiry Commission

**70. Shri P. C. Borooah:
Shri Yashpal Singh:
Shri Kolla Venkalah:
Shri Vishwa Nath Pandey:**

Will the Minister of Law be pleased to state:

(a) the decisions taken about the follow-up action on the Monopolies Enquiry Commission's Report;

(b) the steps taken so far; and

(c) the further steps envisaged under the Fourth Plan to implement these decisions?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): (a) They are indicated in paras 5 to 7 of the Government resolution dated the 5th September, 1966 laid on the Table of the House on the 6th September, 1966.

(b) and (c). (i) Necessary spade work is being done preparatory to the

introduction of legislation and the setting up of a permanent Statutory Commission to be known as the Monopolies and Restrictive Trade Practices Commission.

(ii) In exercising the powers under the Companies Act in regard to inter-corporate loans and investments, Government keeps in view the need to encourage small entrepreneurs and new concerns and to discourage undue growth of concentration.

(iii) Copies of the above-referred Resolution have been forwarded to the concerned Ministries/Departments for implementing the other decisions.

Regulated market system in Kerala

71. Shri Mohammed Koya: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether regulated market system is prevalent only in the Malabar area of Kerala;

(b) whether Government are contemplating its abolition or its extension to the former Travancore-Cochin area also; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) Yes, Sir.

(b) and (c). It is proposed to regulate the remaining markets in the State after the enactment of necessary Legislation in this regard. The State Government have already taken up the preparation of a Draft Bill for this purpose.

Rice Stock in Kerala

72. Shri Mohammed Koya: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the stock of rice in Kerala on the 1st November, 1966; and